NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

BER

PETITION NUMBER

: TCP/281/ (IB)/2017

NAME OF THE PETITIONER(S)

: DS CONNECTORS & CABLES INDIA PVT LTD

NAME OF THE RESPONDENT(S)

: OPEL AUTO PRODUCTS PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

B. SEKAR

counsel for Respondent B. M.

ORDER

Counsel for petitioner called but absent. Counsel for respondent present. The Registry is directed to send notice to the petitioner. Put up on 21.07.2017 at 2.30 P.M.

(Ch. Md. Sharief Tariq Member (Judicial) (K.Anantha Padmanabha Swamy) Member (Judicial)

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